

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No.27/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M

Name of the Company		Sajan Kumar Bhagat HU -Versus-		
		Lotus Homes.Ltd. & Ors	•	
Under Section		241/242		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. 6	es. sadjay	KUMAR GUPTA (Pes)	E RESPONDENTS.	log 7:
2. C	S. ROHIT,	KUMAR KESHR	E RESPOR	Rapit Heshri 04/10/17.
5. N	IRMALYA	HAITAN, ADV DASCTUPTA, ADV HITRA, ADV JU, ADV	>> } PETITIONER	S 200 me

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List the matter on 24/11/2017. Interim order passed earlier shall continue till next date of hearing.

81

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

sd/-

(52)

E CE PETER KOMAR KESHRE.

VCA, MATIAHX

LIMITED, ADV

PRITH BASY, ADV

ACSHREC-MUKHERSCE